

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 104

CA (CAA) No. 15/Chd/Hry/2024
(1st Motion)

IN THE MATTER OF:

Kapo Footwears Private Limited

...Transferor Company

And

Aditi Footstep Private Limited

...Transferee Company

Under Section: 230-232, CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T)
on the medical grounds, the present matter is renotified to 09.08.2024.

-sd-
Court Officer

July 19, 2024
SM